

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

713-252/ND/2019

IN THE MATTER OF:

Income Tax Officer, M/s GLS Technologies Pvt Ltd ...PETITIONER

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 18.12.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :

For the I.T. Department

**:Mr. Zoheb Hossain, Sr.
Standing Counsel and Mr.
Fahad M. Khan, Advocate**

For the Respondent/ Corporate-debtor

:Mr. Alok Pandey, AROC

ORDER

Order is reserved in this matter.

- 2 d -

**(V.K. Subburaj)
Member (T)**

- 2 d -

**(Abni Ranjan Kumar Sinha)
Member (J)**